

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3149  
ANSWERED ON:12.12.2012  
ALLOCATION OF FUNDS FOR HIGHER EDUCATION  
Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the criteria adopted for allocation of funds for higher education;
- (b) whether the Government proposes to make the allocation of funds rational for higher education;
- (c) if so, the details thereof;
- (d) the details of funds sanctioned/released to States for developing infrastructure for deprived persons during the Eleventh Five Year Plan, State-wise and year-wise; and
- (e) the action/measures taken by the Government to promote education, especially for deprived section of the society?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (c) : The University Grants Commission (UGC) releases grants to only those universities and colleges which it declares fit, under section 12B of the UGC Act, 1956, to receive grants. The UGC, at the beginning of each Plan period, reviews the progress made by such Universities and Colleges in the preceding Plan period and also assesses their requirement of funds. Thereafter, a development grant is allocated to these institutions for the entire Plan period. The release of such allocated grants is however done on a yearly basis, depending on the progress of utilisation of the earlier grant by the institution.

The methodology of release of grants to universities and colleges, declared fit to receive it under 12B of UGC Act, 1956, is decided by the UGC. The UGC is fully competent to alter the norms for allocation of resources to eligible institutions.

(d) & (e): The Central Government has established 9 Central Universities in the North East Region, which is populated mainly by the Scheduled Tribes. The Indira Gandhi National Tribal University (IGNTU) has been established at Amarkantak in Madhya Pradesh by an Act of Parliament in order to focus on tribal studies. At present, the University has started a campus in Manipur apart from the main Campus in Amarkantak. The Babasaheb Bhimrao Ambedkar University at Lucknow has been established by the Central Government, primarily to cater to the educational requirements of Scheduled Castes and Scheduled Tribes.

With a view to providing hostels and other infrastructural facilities in the colleges to achieve the goal of enhancing the status of women, the Commission had introduced a special scheme for the Construction of Women's Hostels during the year 1995-96. An amount of Rs. 854.3 crores under this scheme was allocated to universities and colleges by the UGC during the XI plan.

The UGC under the scheme of Remedial Coaching for SC/ST, OBC (Non-creamy layer) and Minorities has provided a grant of Rs. 99.28 crores to the universities and Rs. 337.42 crores to the colleges during the XI Plan period. The UGC has provided financial assistance to the universities and colleges under the scheme of Teachers Preparation in Special Education (TEPSE) and Higher Education for Persons with Special Needs (HEPSN) during the XI Plan. The UGC has also formulated a scheme to help visually challenged teachers to pursue teaching and research with the help of a Reader and by using teaching and learning aid. A grant of Rs. 36.85 crores was allocated to the universities and Rs. 16.93 crores to the colleges during the XI Plan under this Scheme. The UGC also provides special fellowships and scholarships to students pursuing higher education from deprived sections, especially SCs, STs, OBCs and minorities.

The details of the grants released to the universities and colleges, year wise, is available in the Annual Reports of the UGC.